

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 324 OF 2018

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GMR Kamalanga Energy Limited

Versus

Central Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Partiksha Chaturvedi
Mr. Aman Sheikh

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

List the matter for hearing on **13.11.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj